

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 259 of 2015

Dated: 24th May, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

ORDER

The Learned counsel for the Respondent prays for and is granted four weeks time to file counter affidavit/reply to the appeal memo and rejoinder, if any, be filed, within two weeks thereafter.

Post this matter for hearing on **30th August, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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